## NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 10/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

**PETITION NUMBER** 

: CP/553/(IB)/2017

NAME OF THE PETITIONER(S)

: ASSET RECONSTRUCTION COMPANY LTD

NAME OF THE RESPONDENT(S)

: PARAGON STEEL PVT LTD

**UNDER SECTION** 

: 7 RULE 4

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

IRP.

K. Gayali

K. GAYATHAI.

ELLZABETH SEPHADRE, V. Hari kumer fer lyers Thang

Counsel for the petitioner present and made submissions. Representing counsel for IRP present and prayed for time to make submissions. Time is enlarged at request. Put up on 12.01.2018.

(S VIJAYARAGHAVAN) Member (Technical)

-sel -(K ANANTHA PADMANABHA SWAMY) Member(Judicial)

bc